### Central Administrative Tribunal Madras Bench

#### CP 310/00057/2017 in OA 133/2015

## Dated Tuesday the 29th day of January Two Thousand Nineteen

#### PRESENT

# HON'BLE MR. P. MADHAVAN, Member (J) & HON'BLE MR. T. JACOB, Member (A)

O. Nithin
Othayoth House
Palloor Post
Mahe.

.. Applicant

By Advocate M/s. K. Rajashrinivas

#### Vs.

- 1. Chief Secretary to Government (Power) Chief Secretariat, Pondicherry – 605 001. Representing Union of India
- 2. The Deputy Secretary to Government Department of Personnel and Administrative Reforms, Personnel Wing, Chief Secretariat Pondicherry 605 001.
- 3. Superintending Engineer Electricity Department Puducherry.

... Respondents

By Advocate Mr. R. Syed Mustafa

#### **ORAL ORDER**

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 09.06.2016 in OA 133/2015.

- 2. When the matter came up for hearing today, learned counsel for the respondents submit that the order of this Tribunal had been fully complied with. Learned counsel for the applicant is satisfied with the compliance of the order.
- 3. In view of the submission made by both sides, Contempt Petition is closed. Notices discharged.

(T. JACOB) (P. MADHAVAN)
Member(A) 29.01.2019 Member (J)
AS